

(15)

In the Central Administrative Tribunal
Principal Bench, New Delhi.

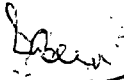
CCP No. 55/89
O.A. No. 451/87.

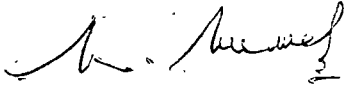
Smt. Sarla Devi Vs. Directorate of Estates.

19.4.1989.

Petitioner through Shri N.K. Sood, Advocate.

The learned counsel for the petitioner seeks
permission to withdraw the CCP. The CCP is dismissed
as withdrawn.


(T.S. Oberoi)
Member (J)


(Kaushal Kumar)
Member (A)